

COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 131 OF 2015 & IA NO. 311 OF 2017 & IA NO. 335 OF 2016
AND
APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

Dated: 18th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
 Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 131 OF 2015 & IA NO. 311 OF 2017 & IA NO. 335 OF 2016

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd.	Appellant(s)
Vs.		
Gujarat Electricity Regulatory Commission & Ors.	Respondent(s)

APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd.	Appellant(s)
Vs.		
Taxus Infrastructure & Power Projects Ltd. & Ors.	Respondent(s)

ORDER

Due to administrative reasons, these matters could not be taken up.

List the matter on **23.01.2018.**

COURT MASTER